

**RESUME' OF WORK DONE BY
LOK SABHA**

FIFTH LOK SABHA—FIRST SESSION

(19th March to 2nd April, 1971)



**LOK SABHA SECRETARIAT
NEW DELHI**

April, 1971.

P R E F A C E

This publication contains a brief resume' of work done by Lok Sabha during the First Session of Fifth Lok Sabha, 1971.

NEW DELHI;
April 26, 1971.

S. L. SHAKDHER,
Secretary.

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**RESUME' OF WORK DONE BY LOK SABHA DURING THE FIRST SES-
SION OF FIFTH LOK SABHA (MARCH—APRIL, 1971)**

I. DURATION OF SESSION

Date of commencement	19th March, 1971
Date of adjournment <i>sine die</i>	2nd April, 1971
Date of prorogation	7th April, 1971
Number of days of sittings.	12
Number of hours of sittings	63 hours and 55 minutes.

9	The Labour Provident Fund (Amendment) Bill, 1971.	Laws	29-3-71	..	2-4-71	1	13	8	..	Passed
10	The Orissa Appropriation (Vote on Account) Bill, 1971	on	29-3-71	..	29-3-71	0	01	Passed
11	The Orissa Appropriation Bill, 1971	1971	29-3-71	..	29-3-71	0	03	Passed
12	The Mysore Appropriation (Vote on Account) Bill, 1971.	on	29-3-71	..	29-3-71	0	01	Passed
13	The Mysore Appropriation Bill, 1971.	1971.	29-3-71	..	29-3-71	0	02	Passed
14	The West Bengal Appropriation (Vote on Account) Bill, 1971.	Vote	29-3-71	..	29-3-71	0	03	Passed
15	The West Bengal Appropriation Bill, 1971.	Bill,	29-3-71	..	29-3-71	0	01	Passed
16	The State of Himachal Pradesh (Am- endment) Bill, 1971.	Am- endment)	30-3-71	..	2-4-71	0	16	Passed
17	The Code of Criminal Procedure Bill, 1970.	Procedure	2-4-71 (Motion for concurrency to refer the Bill to a Joint Committee)	0	01	Motion for con- currence adopted.

Summary

1	Bills introduced	15
2	Bills passed by Rajya Sabha and laid on the Table.	1
3	Bills passed.	16
4	Bills referred to Select Committee	Nil
5	Bills referred to Joint Committee.	Nil
6	Bills originating in, and referred to Joint Committee by Rajya Sabha, in respect of which motion for concurrence was adopted by Lok Sabha.	1
7	Bills withdrawn	Nil
8	Bills pending at the end of the Session.	Nil

(ii) Private Members' Bills

Sl. No.	Title of Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1	The Constitution (Amendment) Bill, 1971 (<i>Amendment of articles 120, 210, 343, etc.</i>) by Shri Murrasoli Maran	2-4-71			H	Pending
2	The Constitution (Amendment) Bill, 1971 (<i>Amendment of articles 81, 82, and insertion of new article 281A</i>) by Shri Murrasoli Maran	2-4-71			Pending
3	The Constitution (Amendment) Bill, 1971 (<i>Amendment of articles 120, 210 and Part XVII</i>) by Shri Murrasoli Maran	2-4-71			Pending
4	The Constitution (Amendment) Bill, 1971 (<i>Amendment of article 368</i>) by Shri Chintamani Panigrahi	2-4-71			Pending

1	2	3	4	5	6	7	8	9
5	The Companies (Amendment) Bill, 1971 (Insertion of new sections 224A, 224B and 224C) by Shri Chintamani Panigrahi	2-4-71	Pending
6	The Constitution (Amendment) Bill, 1971 (Insertion of new article 16A) by Dr. Karni Singh	2-4-71	Pending
7	The Constitution (Amendment) Bill, 1971 (Insertion of new articles 23A, and 23B) by Dr. Karni Singh	2-4-71	Pending
8	The Constitution (Amendment) Bill, 1971 (Amendment of article 335) by Shri S. M. Siddayya	2-4-71	Pending
9	The Constitution (Amendment) Bill, 1971 (Amendment of article 336) by Shri S. M. Siddayya	2-4-71	Pending
10	The Constitution (Amendment) Bill, 1971 (Insertion of new article 330A and amendment of article 332 etc.) by Shri S. M. Siddayya	2-4-71	Pending
11	The Civil Aviation (Licensing) Bill, 1971 by Shri S. C. Samanta	2-4-71	Pending
12	The Parliament Library Bill, 1971 by Shri S. C. Samanta	2-4-71	Pending
13	The Companies (Amendment) Bill, 1971 (Insertion of new section 43B and amendment of sections 224, 237, etc.) by Shri S. C. Samanta	2-4-71	Pending

14	The Gift-tax (Amendment) Bill, 1971 (Amendment of sections 22, 23 etc.) by Shri S. C. Samanta	2-4-71	Pending
15	The Legal Assistance Bill, 1971 by Dr. Karni Singh	2-4-71	Pending
16	The Abolition of Capital Punishment Bill, 1971 by Shri N. K. Sanghi	2-4-71	Pending
17	The Constitution (Amendment) Bill, 1971 (Amendment of article 368) by Prof. Madhu Dandavate	2-4-71	Pending
<i>Summary</i>							
1.	Bills introduced	17
2.	Bills pending at the end of the Session, vide para No. 81, Bulletin Part II dated 14-4-71	17

3. CALLING ATTENTION STATEMENTS

Sl. No.	Brief subject	Name of the Member who called attention	Name of the Minister <u>Date of Statement</u>	Time taken
				H—M
1	Work-to-rule policy adopted by the employees of the Indian Airlines Corporation and consequent lock-out declared by the Management	Shri Shashi Bhushan	<u>Dr. Karan Singh</u> 24-3-1971	0·40
2	Shortage of small coins in the country	Shri S. M. Krishna	<u>Shri Vidya Charan Shukla</u> 25-3-1971	0·30
3	Atrocities inflicted on Harijans of Choti Khatu in Nagaur Distt. (Rajasthan)	Shri Atal Bihari Vajpayee	<u>Shri Krishna Chandra Pant</u> 26-3-1971	0·43
4	The outcome of the Deputy Election Commissioner's enquiry in Chandigarh about finding of surplus ballot papers	Shri Jyotirmoy Bosu	<u>Shri H. R. Gokhale</u> 29-3-1971	0·36
5	The whole-sale closure of 168 cashew factories in Kerala	Shri A. C. George	<u>Shri Lalit Narayan Mishra</u> 30-3-1971	0·14
6	Strike by workers of North-Eastern Railway at Barauni and Garhara	Shri Bhogendra Jha	<u>Shri K. Hanumanthaiya</u> 31-3-1971	0·32

4. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion	Time taken
1	2	3	4

(i) Railway Budget

Budget (Railways) for 1971-72.	23-3-71	24-3-71 25-3-71	*General Discussion	} 4·55
		24-3-71 25-3-71	*Discussion and voting on Demands for Grants on Account	
Supplementary Demands for Grants in respect of the Budget (Railways) for 1970-71.	23-3-71	24-3-71 25-3-71	*Discussion and voting on Supplementary Demands for Grants (Railways)	

*Discussed together.

Subject	Date of presentation	Date(s) of discussion	Time taken
(ii) General Budget			
Budget (General) for 1971-72	24-3-71	*25-3-71 } *26-3-71 } *27-3-71 }	H. M.
		General discussion	
		*26-3-71 } *27-3-71 }	5.47
		Discussion and voting on Demands for Grants on Account	
Supplementary Demands for Grants in respect of the Budget (General) for 1970-71.	23-3-71	25-3-71	1.33
		Discussion and voting on Supplementary Demands for Grants (General).	

*Discussed together.

Subject	Date of presentation	Date(s) of discussion	Time taken
1	2	3	4
H. M.			
(iii) Budget in respect of Union territory of Manipur			
*Budget (Manipur) for the year 1971-72.	23-3-71	25-3-71	*Discussion and Voting on Demands for Grants on Account.
*Supplementary Demands for Grants in respect of Union Territory of Manipur for 1970-71.	23-3-71	25-3-71	*Discussion and Voting on Supplementary Demands for Grants (Manipur).
			} 0.44
(iv) Budget in respect of the State of West Bengal			
Budget (West Bengal) for the year 1971-72.	27-3-71	29-3-71	†Discussion and Voting on Demands for Grants on Account.
*Supplementary Demands for Grants in respect of the State of West Bengal for 1970-71.	27-3-71	29-3-71	†Discussion and Voting on Supplementary Demands for Grants (West Bengal).
			} 1.11
(v) Budget in respect of the State of Orissa			
*Budget (Orissa) for the year 1971-72.	27-3-71	29-3-71	*Discussion and Voting on Demands for Grants on Account
*Supplementary Demands for Grants in respect of the State of Orissa for 1970-71.	27-3-71	29-3-71	*Discussion and Voting on Supplementary Demands for Grants (Orissa).
			} 2.06
(vi) Budget in respect of the State of Mysore			
*Budget (Mysore) for the year 1971-72.	27-3-71	29-3-71	*Discussion and Voting on Demands for Grants on Account
*Supplementary Demands for Grants in respect of the State of Mysore for 1970-71.	27-3-71	29-3-71	*Discussion and Voting on Supplementary Demands for Grants (Mysore).
			} 1.15

*Discussed together.

†Discussed together with the Statutory Resolution approving the continuance in force of the President's Proclamation in respect of the State of West Bengal.

5. MOTIONS

(1) Motions for Election of Speaker/Deputy Speaker.

Brief Subject	Under rule	Proposer	Seconder	Date of discussion	Decision of the House
1. Choosing Shri G. S. Dhillon as the Speaker.	7	Shrimati Indira Gandhi	Shri Raj Bahadur	22-3-71	Adopted unanimously.
2. Choosing Shri G. G. Swell as the Deputy Speaker.	8	Shri A. K. Gopalan	Shri Ram Krishna Sinha	27-3-71	Adopted unanimously.

(ii) Motions

Sl. No.	Brief subject	Under rule	Name of Member who moved	Date of discussion	Time taken	Ministry/Department concerned	Remarks
1	Disapproval of the conduct of Shri Ram Deo Singh who created obstruction and showed disrespect to the President on the occasion of his Address to both the Houses of Parliament assembled together on 23-3-1971.	191	Shri Inderjit Malhotra	2-4-71	H. M. 2 - 04	..	Adopted, as amended.

6. OATH OR AFFIRMATION

Number of Members who made and subscribed the oath/affirmation	Language in which oath / affirmation made	Date on which oath / affirmation made
206	Hindi	} 19-3-1971
141	English	
27	Tamil	
13	Bengali	
12	Marathi	
11	Kannada	
11	Oriya	
10	Urdu	
8	Telugu	
7	Malayalam	
6	Sanskrit	
5	Assamese	
5	Gujarati	
4	Punjabi	
1	Kashmiri	
18	Bengali	} 22-3-1971
6	English	
5	Hindi	
2	Malayalam	
1	Kashmiri	
1	Tamil	
1	Telugu	
2	Bengali	23-3-1971
1	English	} 24-3-1971
1	Marathi	
2	English	} 26-3-1971
1	Bengali	
1	Hindi	27-3-1971
1	Hindi	29-3-1971
1	Tamil	30-3-1971
1	Tamil	1-4-1971
1	English	2-4-1971

*The Speaker *pro tem*, Shri Govind Das, took oath before the President at Rashtrapati Bhavan and signed the Roll of Members at the commencement of the sitting on 19-3-71.

7. OBITUARY REFERENCES

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
					H.M.
1.	Shri Muhammad Islammuddin, Member of the First Lok Sabha.	18-12-70	23-3-71	} 0-51	
2.	Dr. Edward Paul Mathuram, Member of the First Lok Sabha.	17-1-71	23-3-71		
3.	Shri Nath Pai, Member of the Second, Third and Fourth Lok Sabha	18-1-71	23-3-71		
4.	Shri C. N. P. Sinha, Member of the First Lok Sabha	6-2-71	23-3-71		
X 5.	Shri K. M. Munshi, Member of the Constituent Assembly and Provisional Parliament	8-2-71	23-3-71		
6.	Shri B. P. Chaiha Member of the First Lok Sabha.	25-2-71	23-3-71		
7.	Shri D. C. Malik, Member of the Second Lok Sabha	22-2-71	23-3-71		
X 8.	Shri Dharendra Nath Datta, Member of the Constituent Assembly.	..	2-4-71	0-02	

8. PANEL OF CHAIRMEN

Members nominated	Date of nomination
*Prof. R. D. Bhandare *Shri Jyotirmoy Bosu *Shri K. Manoharan	} 19-3-71
Shri K. N. Tewari Prof. R. D. Bhandare	} 24-3-71

9. PAPERS LAID ON THE TABLE

(i) By Government	265
(ii) By Private Members	Nil

*Nominated by the Speaker pro tem.

10. PRESIDENT'S ADDRESS

Date of Address	Dates of discussion	No. of amendments tabled to the Motion of Thanks	No. of amendments carried	Motion of Thanks adopted on	Time taken	President's Message reported on
23-3-1971	30-3-1971 31-3-1971 1-4-1971 2-4-1971	502	Nil	2-4-1971	12.45	Published in Bulletin— Part II of 7-4-71 vide para No. 77. 5.

H M

11. QUESTIONS

(i) Starred

Number of Questions put down in Question Lists 118
Number of Questions orally answered 49

(ii) Unstarred

Number of Questions put down in Question Lists and written answers furnished 219

(iii) Short Notice

Number of Questions put down in Question Lists 3
Number of Questions orally answered 3

12. RESIGNATION BY MEMBER

Name	State	Constituency	Date of resignation	Date of announcement in the House
Shri Bhagirathi Gomango	Orissa	Koraput	[25-3-71	26-3-71

13. RESOLUTIONS

(i) Government Resolution

Sl. No.	Brief Subject	Name of Minister who moved	Date(s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	Recent developments in East Bengal	Shrimati Indira Gandhi	31-3-1971	H 0 M 4	Prime Minister's Secretariat	Adopted unanimously.

(ii) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/Act	Member who moved	who	Date(s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	Approval of the continuance in force of the Proclamation under article 356 of the Constitution in respect of the State of West Bengal for a further period of six months with effect from the 1st day of April, 1971.	Article 356	Shri Chandra Pant	Kriahna	29-3-71	H *1 M 11	Home Affairs	Adopted
2	Approval of the Notification G.S.R. No. 152 dated the 29th January, 1971 declaring the service in the Food Corporation of India to be an essential service.	Section 2 of the Essential Services Maintenance Act, 1968	Shri P. Shinde	Anassahib	2-4-71	0 16	Food, Agriculture, Community Development and Cooperation.	Adopted

* Discussed together with the General Discussion and Demands for Grants on Account in respect of the Budget for the State of West Bengal, 1971-72 and Supplementary Demands for Grants in respect of the State of West Bengal, 1970-71.

(III) Private Members' Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department	Remarks
				H. M.		
1	Withdrawal of Central Forces from West Bengal.	Shri Jyotirmoy Bosu	26-3-1971 2-4-1971	3 24	Home Affairs	Negated.
2	Federal Debt Commission	Shri Mursoli Maran	2-4-1971	0 01	Finance	Discussion not concluded.

14. SHORT DURATION DISCUSSION (RULE 193)

Sl. No.	Brief Subject	Name of Member who raised discussion	Date of discussion	Time taken	Ministry concerned
1	Statement made by the Minister of State for Food and Agriculture on 31-3-1971 regarding arrears of price of sugarcane payable by sugar factories to the growers.	Shri M. Kalyanasundaram	2-4-1971	H. M. 1 00	Food, Agriculture, Community Development and Co-operation.

15. SPEAKER

Announcement

Subject	Date
Cancellation of sittings of the House fixed for 5th, 6th and 7th April, 1971	27-3-71

16. STATEMENTS BY MINISTERS

(A) *Suo-moto* statements made/laid under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken
				H. M.
1	Accident at the Indian Airlines hangar at New Delhi on 25-3-71	Dr. Karan Singh .	26-3-71	0—06
2	Recent developments in Pakistan	Sardar Swaran Singh .	27-3-71	1—23
3	Government business for the week commencing the 29th March, 1971.	Shri Raj Bahadur .	27-3-71	0—01
4	Missing Dakota of Messrs. Jamair Company	Dr. (Smt.) Sarojini Mahishi	27-3-71	0—05
5	Arrears of price of sugarcane payable by sugar factories to the growers.	Shri Annasahib P. Shinde	31-3-71	0—08
@6	Sighting of wreckage of the missing Dakota of Messrs. Jamair Company	Shri Raj Bahadur .	1-4-71	0—05
7	Findings of the Commission appointed to inquire into the incidents taken place in Delhi on 6-4-70 in connection with the procession taken out by S.S.P.	Shri Krishna Chandra Pant.	2-4-71	0—02

@The Statement was made by the Minister of Parliamentary Affairs and Shipping and Transport on behalf of Minister of Tourism and Civil Aviation.

(ii) Correcting information under Direction 16

Brief Subject	Name of Minister	Date	Time taken
			H. M.
*Correcting the answer given on 16-11-70 to Starred Question No. 131 regarding non-utilisation of N.D.M.C. Hostel in Chanakypuri.	Shri A. K. Kisku .	2-4-71	

*Statement was laid on the Table.

17. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken ¹	Percentage to the total time.
	H. M.	
BILLS—	8	
(a) Government Bills	5 24	8·4
(b) Private Members' Bills	0 05	0·1
BUDGETS —		
(a) Railway Budget	4 55	7·7
(b) General Budget	7 20	11·5
(c) Budgets in respect of States/Union territory under President's rule	*5 16	8·2
CALLING ATTENTION NOTICES (Rule 197)	3 15	5·1
DISCUSSIONS—		
Short Duration Discussions (Rule 193)	1 00	1·6
MOTIONS (Rules 191 & 342)	2 04	3·2
PRESIDENT'S ADDRESS	12 25	19·4
QUESTIONS	5 32	8·7
RESOLUTIONS—		
(a) Government Resolution	*0 04	0·1
(b) Statutory Resolutions	*0 16	*0·4
(c) Private Members' Resolutions	3 25	5·3
STATEMENTS (Rule 372)	1 50	2·9
OTHER MATTERS, such as Oath or Affirmation, Papers laid on the Table, Obituary References etc.	11 04	17·4
	<u>63 55</u>	<u>100·0</u>

*Joint discussion took place on Statutory Resolution (*Vide* S. No. 1 of Statement 13 (ii) p. 17) and Budget in respect of the State of West Bengal (*vide* Statement . . . 4(iv), p. 10). Time taken on joint discussion on this item has been shown under Budgets in respect of States/Union territory under President's rule.